

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2748
ANSWERED ON:31.08.2007
GROWTH OF JHUGGI-JHONPARI
Rao Shri Sambasiva Rayapati;Singh Shri Prabhunath

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government is working on any scheme to re-settle slums dwellers of Delhi;
- (b) if so, the details thereof; and
- (c) the details of the measures being taken by the Government to check the growth of Jhuggi-Jhonparis in the city in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAYMAKEN)

(a)to(c): As per present Government policy, eligible slum/ jhuggi dwellers in Delhi are relocated elsewhere by allotting them alternate plots. Allotment of 18 sqm plot is made to pre-1990 squatters and 12.5 sqm plot to post-1990 but pre-31.12.98 squatters.

Master Plan for Delhi (MPD) - 2021 visualizes in-situ up-gradation of the land pockets of slum & JJ clusters, which are not required for public/priority use, is the first option for provision of affordable housing for rehabilitation of squatters. Resettlement, whether in the form of in-situ up-gradation or relocation, should be based mainly on built up accommodation of around 25 sqm. with common areas and facilities, rather than on the model of horizontal plotted development.

In order to prevent growth of slums in Delhi, the Master Plan stipulates provision of more than 50% of total housing for urban poor through a mix of approaches and by adopting multi-pronged housing strategy.

There is a mandatory provision of EWS housing/slum rehabilitation in all the group housing schemes to the extent of 15% of permissible FAR or 35% of dwelling units whichever is higher.